

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 164 OF 2007

SANJAY
VERSUS
STATE OF M.P.

Appellant (s)
Respondent(s)

WITH

APPEAL(CRL) NO. 165 of 2007
(With office report)

Date: 29/09/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Appellant(s) Mr. Binay Kumar Das,Adv. (A.C.)

For Respondent(s) Mr. C.D. Singh,Adv.
Mr. Sunny Chowdhary,Adv.
Mr. Vairagya Vardhan Dubey,Adv.
Mr. Aditya Singh,Adv.

UPON hearing counsel the Court made the following
ORDER

As the learned amicus curiae was present on the date of
hearing, a fee of Rs. 750/- may be paid to him.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER